

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 298 /1993 (in OA, No. 45/93)

G.L. Verma

Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. (in OA, No. 45/93 -) for amendment in the OA. (Next date of the OA, not mentioned.)
17/5

18/5/93.

Mr. S.P. Sharma, Counsel
for applicant

Register & Put up in Court for
admission on 21/5/93.

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21.5.93
present:- None for the parties.

MP allowed. The applicant is allowed to amend the OA, as prayed. He should file amended OA upto 24.5.93.

Put up the OA on 25.5.93, as directed earlier

27.5.93

(O. P. Sharma)

Administrative Member

(D. L. Mehta)
Vice-Chairman